

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3548 -JK (LD) of 2024

DATED:- 18 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 18.03.2024

No:-LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
18-03-24

(Reyaz Ali Bhat)
Assistant Legal Remembrancer
Am

Annexure to the Government Order No.3548-JK(LD) of 2024 dated 18.03.2024

S. No.	Title of the case	OIC
1	WPCRL No. 10/2024 titled Saurabh Tak and Anr VS uT of J&K and Os arising out of PV NO. 1690/2023 of CBJ	Shri Benam Tosh JKPS Sr. Superintendent of Police Economic Offence Wing CB Jammu
2	CRM (M) No.101/2024 titled Ravinder Singh raina VS UT of J&K and Ors arising out in Clt No. 1720/2023 of CBJ	
3	CRM(M) No. 148/2024 titled Romesh Kumar and Anr VS UT of J&K arising out of case FIR No. 18/2020 of PS CBJ	
4	CRM(M) No. 143/2024 titled Ahsraf Arathuthidika Vs PS EOW CBJ and Anr arising out of case FIR NO. 03/2013 of PS CBJ	

Am

Reysoyle